## **Ushdev International limited**

(A Company under Liquidation vide NCLT Order dated 16<sup>th</sup> October 2025)

## List of claims by Operational Creditors (Other than Workmen and Employees) as on 15th December 2025

S. No	Operational Creditor	Claims Filed (Rs)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs)
1	Gunvor Singapore Pte Limited	3884549091	3884549091	0	0	0
2	Euler Hermes Singapore*	2940124000	2940124000	0	0	0
3	Mine Craft Limited *	2727837000	2727837000	0	0	0
4	UIL Commodities DMCC*	257235000	257235000	0	0	0
5	KGEPL Engineering Solutions Pvt. Ltd. (Kenersys)*	96085000	96085000	0	0	0
6	Sigma Industrial Corporation*	90127000	90127000	0	0	0
7	Amity Shipping and Logistics*	1236000	1236000	0	0	0
8	SBICAP Trustee Company Limited*	649000	649000	0	0	0
9	ATC Global Finance	163000	163000	0	0	0
10	DJ Corporation	80244	80244	0	0	0
11	DJ Media Print & Logistic Limited	80244	80244	0	0	0
12	NSDL	27765	27765	0	0	0
13	Wind World (India) Limited	217720308	0	217720308	0	0
	Total	10215913652	9998193344	217720308	0	0

Note: \* The Operational Creditors (other than Government authorities and employees/workmen) referred to above have not submitted their claims in Form C in terms of Regulation 18 read with Regulation 19 of the IBBI (Liquidation Process) Regulations, 2016, within the prescribed timelines. In order to safeguard the interests of such Operational Creditors, and in exercise of the powers conferred under Regulation 30(2) read with Regulation 31 of the said Regulations, the Liquidator has considered and admitted the amounts of their respective claims as determined and admitted by the Resolution Professional during the CIRP, based on the records available with the Corporate Debtor.